

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P No. 19/(MAH)/2017

CORAM:

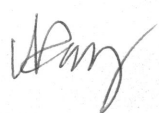
Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE PARTIES: M/s. MWV India Paperboard Packaging Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
4.	Advocate Atika Vara/wthi Adv. Humanshu Vidhani i/by Khatan & Co.	advocates for the petitioner company	

ORDER

C.S.P. No. 17/230-234/NCLT/MB/MAH/2017

C.S.P. No. 19/230-232/NCLT/MB/MAH/2017

At request of the Petitioner, this Bench hereby directs the Regional Director and
the Official Liquidator of Mumbai to file reports within 15 days hereof.

List this matter on 16.03.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial).